

Alleged Irregularities in ITDC

4334. ACHARYA VISHWANATH DAS SHASTRI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether his Ministry has received a number of letters from the Members of Parliament from January, 1992 to November, 1992 pointing out the cases of alleged irregularities and corruption committed by Senior Executives of ITDC;

(b) if so, the details thereof; and

(c) the action taken so far in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). On the basis of the complaints received from Members of Parliament, a prima facie case of committing irregularities by one of the ITDC's officers has been established. ITDC Management has initiated disciplinary action against the said officer.

Mining of Limestone

4535. SHRI N.J. RATHVA: Will the Minister of STEEL be pleased to state:

(a) whether the National Mineral Development Corporation Limited proposes to set up a project to mine limestone containing less silica;

(b) if so, the details thereof including the proposed location and the expenditure to be incurred and the employment generation and export potential; and

(c) the time by which the project is likely to be completed?

THE MINISTER OF STATE OF THE

MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (c). Government has sanctioned the preparation of a Detailed Project Report by the National Mineral Development Corporation Limited for the purpose of taking an investment decision on the development of low silica limestone mines at Arki in Solan District in Himachal Pradesh to meet the domestic requirements. The estimated cost of the project is likely to be about Rs. 300 crores and it is expected to generate employment potential for 550 persons. The project implementation period is estimated at about four years from the date of investment decision.

Employment to Casual Workers of I.A.

4536. SHRI RAM NAIK:
SHRI MOHAN RAWALE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of Casual workers working in the Indian Airlines since 1986 till, October 31, 1992, region-wise;

(b) whether the Government propose to make existing casual workers permanent;

(c) if so, by when; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) There is no casual worker who has worked in Indian Airlines from 1986 to 31st October, 1992.

(b) to (d). There is no provision in Indian Airlines Service Regulations for automatic regularisation of services of casual workers. As and when vacancies arise, they are notified to employment exchanges/newspapers. Such Vacancy notices are also